

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT - 1

ITEM No.3

IA/225(AHM)2022 in CP(IB) 289 of 2020

Order under Section 60(5) IBC,2016

IN THE MATTER OF:

Nitin Narang RP of Afcan Impex Pvt Ltd
V/s
Naresh Sevantilal Shah

.....Applicant

.....Respondent

Order delivered on .09/03/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Adv. Mr. Tanveer Oberoi
For the Respondent :

ORDER

IA/225(AHM)2020

This application is filed by the RP for early listing of his IA Bearing No. 766 of 2021 which is filed for approval of Resolution Plan. That matter is fixed on 29.03.2022.

We heard learned counsel. We noted the fact that on 29.03.2022 that matter shall be taken up.

In view of this, **IA/225(AHM)2020** stands disposed of being not maintainable.


KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)


MADAN B GOSAVI
MEMBER (JUDICIAL)